

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 30803/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 22910/2016 passed by the High Court of Judicature at Allahabad)

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. THROUGH PRINCIPAL SECRETARY & ORS. Respondent(s)

(WITH IA No.111838/2017-DISCHARGE OF ADVOCATE ON RECORD)

WITH

SLP(C) No. 30906/2016 (XI)
SLP(C) No. 31992/2016 (XI)
SLP(C) No. 36255/2016 (XI)
SLP(C) No. 361-362/2017 (XI)
SLP(C) No. 8620/2017 (XI)
SLP(C) No. 9230/2017 (XI)

SLP(C) No. 22956/2017 (XI)

(WITH IA NO.63735/2017-CONDONATION OF DELAY IN FILING AND IA NO.63742/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA NO.63739/2017-APPLICATION FOR SUBSTITUTION AND IA NO.63741/2017-EXEMPTION FROM FILING O.T. AND IA NO.63740/2017-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. AND IA NO.63743/2017-CONDONATION OF DELAY IN REFILING)

SLP(C) NO. 19417/2017 (XI)

(FOR ADMISSION AND I.R. AND IA NO.48056/2017-CONDONATION OF DELAY IN FILING AND IA NO.48058/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA NO.48059/2017-EXEMPTION FROM FILING O.T.)

Date : 15-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. V. Giri, Sr. Adv.
Mr. Praveen Kumar Singh, Adv.
Mr. Utkarsh Singh, Adv.
Mr. Ziauddin Ahmad, Adv.
Mr. Avi Batra, Adv.
Mr. Balkrishan Sharma, Adv.

Mr. Sushil Kumar Jain, Sr. Adv.
Mr. Gaurav Agarwal, Adv.
Mr. Raj Singh Rana, Adv.
Mr. Pankaj Kumar Singh, Adv.
Ms. Ankita Gupta, Adv.

Mr. F. I. Choudhury, AOR
Mr. Sumi P.S., Adv.

Mr. Rajiv Shankar Dvivedi, AOR

Mr. Arvind Kumar Sharma, Adv.
Mr. Hara Prasad Sahu, Adv.
Mr. Shiv Kant Mishra, Adv.
Mr. F.I. Choudhury, Adv.
Mr. Pranaya Kumar Mohapatra, AOR

Mr. Arun K. Sinha, AOR
Mr. Sumit Sinha, Adv.
Mr. Rakesh Singh, Adv.

Mr. Bhagabati Prasad Padhy, AOR
Mr. Achintya Dvivedi, Adv.

For Respondent(s) Mr. Pramod Swarup, Sr. Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard, which remained inconclusive.

For further arguments list tomorrow i.e. on 16.11.2017 as part
heard.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASST. REGISTRAR